

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

2.

C.P.(IB)/1140(MB)/2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.11.2022

NAME OF THE PARTIES: Rupa Infotech and Infrastructure Pvt. Ltd.
v/s
Shankheshwar Properties Pvt. Ltd.

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Mr. Aditya Udeshi a/w Mr. Sanjay Udeshi and Mr. Darshan Ashar i/b Sanjay Udeshi & Co., Ld. Counsel for the Financial Creditor present. Mr. Ashish Venugopal, Ld. Counsel for the Corporate Debtor present.
2. List this matter for further consideration on 04.01.2023.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)